

(b) if so, whether these are sold in the market?

The Deputy Minister of Defence (Shri Raghuramalah): (a) Yes, Sir.

(b) Yes, Sir.

Manufacture of Sporting Guns in Ordnance Factories

1636. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether sporting guns are being manufactured in Ordnance Factories;

(b) if so, the monthly production of such guns; and

(c) the cost per gun?

The Deputy Minister of Defence (Shri Raghuramalah): (a) Yes, 12 bore D.B.B.L. Shot Guns, Non-ejector type, are being manufactured in Ordnance Factories.

(b) 350 per month.

(c) The wholesale ex-factory prices and retail prices are as follows:—

Type of guns	Wholesale price	Retail price
Size	Rs.	Rs.
2½" chamber	350/- each	450/ each
2½" „	400/ „	500/ „

Machine Tool Factory, Ambernath and Khamaria Ordnance Factory

1637. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether contracts of the Swiss Experts employed in Machine Tool Factory, Ambernath and Ordnance Factory, Khamaria expire by the end of 1957;

(b) if so, whether these contracts are being renewed; and

(c) whether it is not possible to replace these men by suitable candidates from our country?

The Deputy Minister of Defence (Shri Raghuramalah): (a) No, Sir.

(b) and (c). Does not arise.

Central Secretariat Service

1638. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the total number of Deputy Secretaries, Under Secretaries, Section Officers, Grade II and III Employees, in the Central Secretariat Service of the Government of India separately at present;

(b) whether it is a fact that a number of these officers have not passed any examination conducted by the Union Public Service Commission for confirmation or appointment to any post under the Government of India; and

(c) if so, the number of such officers grade-wise?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) On the 6th September, 1957, the total number of Deputy Secretaries, Under Secretaries, Section Officers—Grade II and III—in the Central Secretariat Service is as follows:—

Deputy Secretaries	..	110
Under Secretaries	..	425
Section Officers (Grade II)	..	395
Section Officers (Grade III)	..	1350

(b) and (c). Appointments and promotions are made strictly in accordance with the provisions of the relevant schemes for manning posts in these grades. The question of officers in particular grades not having passed an examination conducted by the Union Public Service Commission does not, therefore, separately arise.

Grant for Relief Measures in Naga Hills

1639. Shri Hynnlewis: Will the Minister of Home Affairs be pleased to lay a statement on the Table showing:

(a) the Ministries through which it is proposed to distribute the grant of Rs. 155 lakhs to the Government of Assam for relief measures etc., in the Naga Hills;

(b) the amount allotted to each Ministry;

(c) whether the expenditure on police forces borrowed from other States is to be covered by the above grant; and

(d) the amount to be spent on (i) relief measures (ii) roads and bridges (iii) borrowed police forces and (iv) other heads, if any?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) The Ministry of Home Affairs.

(b) Does not arise.

(c) Yes.

(d) (i) Rs. 21.47 lakhs

(ii) Rs. 96.06 lakhs

(iii) Rs. 37.45 lakhs

(iv) Nil.

Settlers in Andaman Islands

1640. **Shri B. S. Murthy:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons who were settled in Andaman Islands during 1956-57;

(b) the various parts of India from which they came; and

(c) whether all of them were given the land, money and other facilities?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) 1540 persons (399 families).

(b) West Bengal and Kerala.

(c) Each of these families was given five acres of cleared land and cash grants or loans admissible under the scheme. As regards other facilities, information is being collected and will be laid on the Table of the Lok Sabha as soon as received.

Medical Staff in States Collieries

1641. **Shri H. N. Mukerjee:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether his attention has been drawn to the fact that compounders and dressers and the medical staff

generally, in State Collieries are not entitled either to weekly rest or holidays or any compensatory facilities;

(b) whether it is a fact that such deprivation has been sought to be justified on the analogy of medical staff on the railways; and

(c) whether since the transfer of control over such collieries from the railways and the stoppage of existing railway benefits to the employees in the said collieries, the position will be reviewed?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes.

(b) The rules of the State Colliery Hospitals are at present based on the rules of the Railway Hospitals.

(c) The matter is proposed to be reviewed by the National Coal Development Corporation (Private) Ltd., which has taken over the ownership and management of the State Collieries from 1-10-1956.

Kotia Adivasis

1642. **Shri B. C. Prodhan:** Will the Minister of Home Affairs be pleased to state the steps Government have taken for the improvement of the conditions of the Kotia Adivasis living in the hilly parts of Orissa State?

The Deputy Minister of Home Affairs (Shrimati Alva): Welfare schemes have been taken up by the Government of Orissa for their welfare.

Neivell Lignite Project

1643. **Shri Elayaperumal:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) how many Scheduled Castes are working in the Lignite Mine at Neivell South Arcot District, Madras State in both Technical and Non-Technical Cadres; and

(b) how many applications were received from the Scheduled Caste candidates for the various posts and how many were selected in the year 1956-57?